

Filing under clause (ca) of sub-regulation(2) of regulation 13 of IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Annexure - 5

Category of Creditor : Other creditors, if any, (other than financial creditors and operational creditors)

S.No.	Name of Creditor	Identification Number	Amount Claimed (Rs.)	Amount Admitted (Rs.)	Amount of contingent claims	Amount of claims not admitted	Amount of claims under verification
1	Steel Hypermart India Limited	U27101KA2004PTC034499	9,99,50,000.00	0.00	0.00	9,99,50,000.00	-
	Total		9,99,50,000.00	0.00	0.00	9,99,50,000.00	0.00

